**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 742/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name	of the Company	Ashok Kumar Bala & An	r-Vs- Bala & Sons Pvt.Ltd. & C	Ors.
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 Mr. Niladri Khamra, Advocats fortu petitioners. Wills

3 Anirudhya Dutta, Advocate

Respondent No. 7

18/1/18

1. Ms. NEHA SOMANI, Practising Company Secretary RI2R2

Donavi 18/1/2018

## ORDER

Ld. Counsel for the petitioner is present. Ld. Counsel for Respondent Nos.1,2 and 7 are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 26.02.2018 for hearing.

(Jinan K.R.)

Member (Judicial)

(V.P. Singh) Member (Judicial)

Sd